NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

•

PETITION NUMBER

: TCP/202/2016

NAME OF THE PETITIONER(S)

: Sreeram Sarath & another

NAME OF THE RESPONDENT(S)

: M/s Phykon Solutions Private Limited & 4 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

. Navan Kumas Musth

For Hypondont

A

K. hawtham kumes Athiban Kijay Cauncel der Petitioner

of thinker

ORDER

Counsel representing both the parties are present and prayed time for making submissions in relation to the report of the auditor. Time extended at their request. Put up on 15.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

bc